

(Signature)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No.1511/2003

New Delhi, this the 19th May, 2005

Hon'ble Mr.Justice M.A.Khan, Vice-Chairman (J)  
Hon'ble Mr.S.A.Singh, Member(A)

Shri Ashok Kumar Chugani  
S/o Late Shri Haider Mal  
Ex. Asstt. D.Q.A.N.  
R/o N.P./13-A, Pitam Pura,  
Delhi.

...Applicant.

(By advocate: None)

Versus

1. Union of India  
Through Its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.

2. Deputy Secretary,  
Vigilance and P.G.  
Ministry of Defence, Govt. of India,  
South Block, New Delhi.

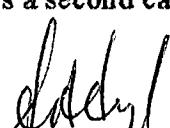
...Respondents.

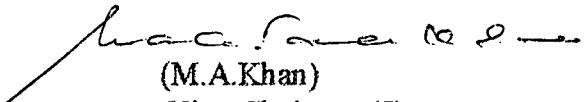
(By advocate: Shri T.S.Malik for Shri S.K.Gupta)

ORDER (ORAL)

By Mr. Justice M.A.Khan:

Nobody appeared on behalf of applicant although the matter was passed over once. It is a second call. O.A. is dismissed in default.

  
(S.A.Singh)  
Member (A)

  
(M.A.Khan)  
Vice-Chairman(J)

/kdr/